

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UN-STARRED QUESTION NO. 2116  
TO BE ANSWERED ON 23.09.2020

**MEASURES TO CHECK CHILD MARRIAGES**

2116. SHRI KARTI P. CHIDAMBARAM :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of cases of child marriage reported during the last one year, State-wise;
- (b) the steps taken by the Government towards attaining the Sustainable Development Goal of eliminating early and forced marriage of children;
- (c) whether a spike in the number of cases of child marriage due to the pandemic crisis has been reported?
- (d) if so, the details thereof and the measure taken by the Government to check the situation;
- (e) whether the increase in child marriages is due to domestic challenges and obligations faced by young girls; and
- (f) if so, the details thereof and its potential impact on education of children?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) : National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2018. State-wise and year-wise total number of cases of child marriage is available on the website of NCRB at <https://ncrb.gov.in>. However, the National Commission for Protection of Child Rights (NCPCR) has reported registering of **111** cases / complaints of Child Marriage during the year 2019-20. The State/UT-wise details of cases/ complaints of Child Marriage received in NCPCR in the year 2019-20 are given in **Annexure**.

The Government has enacted 'The Prohibition of Child Marriage Act, 2006' in order to prohibit child marriages. Advisories are issued to States/ UTs, from time to time, to ensure effective implementation of the Act. The Ministry of Women and Child Development implements the 'Beti Bachao Beti Padhao (BBBP)' scheme in which the creation of awareness on matters pertaining to gender equality and discouraging of child marriage is an important focus area. The National Commission for Protection of Child Rights (NCPCR) also undertakes awareness programmes and consultations with stakeholders from time to time in this regard.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UN-STARRED QUESTION NO.2116 FOR 23.09.2020 ASKED BY SHRI KARTI P. CHIDAMBARAM REGARDING 'MEASURES TO CHECK CHILD MARRIAGES'**

**State/ UT-wise number of cases/ complaints of Child Marriage received in NCPCR during the year 2019-20**

<b>Sr. No</b>	<b>Name of the State/UT</b>	<b>No. of Complaints</b>
1	Andaman and Nicobar Islands	0
2	Andhra Pradesh	3
3	Arunachal Pradesh	1
4	Assam	0
5	Bihar	8
6	Chandigarh	0
7	Chhattisgarh	0
8	Dadra and Nagar Haveli	0
9	Daman and Diu	0
10	Delhi	3
11	Goa	0
12	Gujarat	0
13	Haryana	4
14	Himachal Pradesh	0
15	Jharkhand	9
16	Karnataka	16
17	Kerala	0
18	Lakshadweep	0
19	Madhya Pradesh	4
20	Maharashtra	1
21	Manipur	0
22	Meghalaya	0
23	Mizoram	0
24	Nagaland	0
25	Orissa	4
26	Puducherry	0
27	Punjab	0
28	Rajasthan	11
29	Sikkim	0
30	Tamil Nadu	5
31	Telangana	12
32	Tripura	0
33	Uttar Pradesh	26
34	Uttarakhand	2
35	West Bengal	1
36	Others (J & K)	1
	<b>Total</b>	<b>111</b>